

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF AUGUST, 2019 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

SL.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE:</b>												
1	RFA	95	5	0	0	0	0	0	0	0	0	100
2	MFA	3	0	0	0	0	0	0	0	0	0	3
3	MFA (FA)	1	0	0	0	0	0	0	0	0	0	1
4	MFA (EC)	10	1	0	0	0	0	0	0	0	0	11
5	FAO	5	0	0	0	0	0	0	0	0	0	5
6	ARB.P	3	0	0	0	0	0	0	0	0	0	3
7	ARB.A	3	0	0	0	0	0	0	0	0	0	3
8	MAT APP	39	6	0	0	0	0	0	0	0	0	45
9	FA	30	0	0	0	0	0	0	0	0	0	30
10	MAC APP	93	9	0	0	0	9	0	0	0	9	93
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	11	1	0	0	0	1	0	0	0	1	11
13	LA APP	133	11	0	0	0	40	0	0	0	40	104
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	75	17	0	0	0	11	0	0	0	11	81
16	REV.PET	10	5	0	0	0	6	0	0	0	6	9
17	Tr.P(C)	6	3	0	0	0	4	0	0	0	4	5
18	CONT.CAS(C)	40	50	0	36	0	12	0	0	0	48	42
19	CONT.APPL(C)	10	0	0	10	0	0	0	0	0	10	0
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	1	0	0	0	0	0	0	0	0	0	1
22	WP(C)	1698	166	0	35	0	180	0	0	0	215	1649
23	WA	224	16	0	5	0	0	0	0	0	5	235
24	WP(C) (PIL)	24	2	0	1	0	0	0	0	0	1	25
25	WP(C) (CAT)	7	0	0	1	0	0	0	0	0	1	6
26	WP(C) (HC)	2	0	0	0	0	0	0	0	0	0	2
27	RSA/SA	133	3	0	0	0	10	0	0	0	10	126
28	SAO	0	0	0	0	0	0	0	0	0	0	0
29	CENTRAL EX.APP.	5	0	0	0	0	0	0	0	0	0	5
30	EX.PETN	0	0	0	0	0	0	0	0	0	0	0
31	EL.PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2661</b>	<b>295</b>	<b>0</b>	<b>88</b>	<b>0</b>	<b>273</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>361</b>	<b>2595</b>

<b>CIVIL (MISC) CASE :</b>												
32	CM.APPL	14	0	0	0	0	0	0	0	0	0	14
33	CAVEAT	0	1	0	0	0	1	0	0	0	1	0
<b>TOTAL</b>		<b>14</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>14</b>
<b>CRL. (MAIN) CASE :</b>												
34	CRL.A (J)	186	9	0	6	0	3	0	0	0	9	186
35	CRL.A	60	9	0	0	0	7	0	0	0	7	62
36	CRL.REV.P	127	7	0	0	0	13	0	0	0	13	121
37	CRL.PETN	17	9	0	0	0	6	0	0	0	6	20
38	CRL.LP	7	2	0	1	0	2	0	0	0	3	6
39	CRL.REF	0	1	0	0	0	0	0	0	0	0	1
40	CRL(D)REF.	0	1	0	0	0	0	0	0	0	0	1
41	TRP (CRL)	1	1	0	0	0	0	0	0	0	0	2
42	WP (CRL)	5	2	0	2	0	0	0	0	0	2	5
43	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0
44	AB	8	25	0	0	0	24	0	0	0	24	9
45	BA	6	16	0	0	0	16	0	0	0	16	6
<b>TOTAL</b>		<b>417</b>	<b>82</b>	<b>0</b>	<b>9</b>	<b>0</b>	<b>71</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>80</b>	<b>419</b>
<b>CRL (MISC) CASE :</b>												
46	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0
47	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL</b>		<b>3092</b>	<b>378</b>	<b>0</b>	<b>97</b>	<b>0</b>	<b>345</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>442</b>	<b>3028</b>

**DISPOSAL INFORMATION SYSTEM (DIS)**

**STATEMENT SHOWING THE YEAR - WISE PENDENCY OF CASES AT THE END OF AUGUST, 2019 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

Sl. No.	CATEGORY OF CASES	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>															
1	RFA	0	0	0	0	0	0	0	0	10	20	28	17	25	100
2	MFA	0	0	0	0	0	0	0	0	0	0	0	2	1	3
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
4	MFA (EC)	0	0	0	0	0	0	0	0	0	0	1	4	6	11
5	FAO	0	0	0	0	0	0	0	0	0	1	2	2	0	5
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	0	3	3
7	ARB.A	0	0	0	0	0	0	0	0	0	0	1	0	2	3
8	MAT APP	0	0	0	0	0	0	0	0	5	4	4	12	20	45
9	FA	0	0	0	0	0	0	0	0	7	3	7	5	8	30
10	MAC APP	0	0	0	0	0	0	0	0	0	2	8	28	55	93
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	1	0	4	6	11
13	LA APP	0	0	0	0	0	0	0	0	0	1	15	32	56	104
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	1	2	7	16	55	81
16	REV.PET	0	0	0	0	0	0	0	0	0	0	0	2	7	9
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	5	5
18	CONT.CAS (C)	0	0	0	0	0	0	0	0	0	3	4	2	33	42
19	CONT.APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	1	0	0	0	0	1
22	WP (C)	0	0	0	1	0	0	4	1	64	108	314	574	583	1649
23	WA	0	0	0	0	0	1	0	1	3	16	20	53	141	235
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	1	3	4	3	14	25
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	1	0	3	0	2	6
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	2	2
27	RSA/SA	1	0	0	0	0	0	0	0	2	31	24	39	29	126
28	SAO	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	CENTRAL EX.APP.	0	0	0	0	0	0	0	0	0	0	0	2	3	5
30	EX.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	EL.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>4</b>	<b>2</b>	<b>95</b>	<b>195</b>	<b>442</b>	<b>797</b>	<b>1057</b>	<b>2595</b>

\*RSA No.42/2007 & WP(C) No.354/2010 have been restored.

Sl. No.	CATEGORY OF CASES	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>															
32	CM. APPL	0	0	0	0	0	0	4	1	9	0	0	0	0	14
33	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>1</b>	<b>9</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>14</b>
<b>CRL. (MAIN) CASE</b>															
34	CRL. A (J)	0	0	0	0	0	0	1	0	5	33	45	46	56	186
35	CRL. A	0	0	0	0	0	1	0	0	1	4	13	10	33	62
36	CRL. REV. P	0	0	0	0	0	0	0	0	3	22	29	24	43	121
37	CRL. PETN	0	0	0	0	0	0	0	0	0	1	2	3	14	20
38	CRL. LP	0	0	0	0	0	0	0	0	0	0	3	1	2	6
39	CRL. REF	0	0	0	0	0	0	0	0	0	0	0	0	1	1
40	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	1	1
41	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	2	2
42	WP (CRL)	0	0	0	0	0	0	0	1	0	0	0	0	4	5
43	CONT. CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44	AB	0	0	0	0	0	0	0	0	0	0	0	0	9	9
45	BA	0	0	0	0	0	0	0	0	0	0	0	1	5	6
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>9</b>	<b>60</b>	<b>92</b>	<b>85</b>	<b>170</b>	<b>419</b>
<b>CRL (MISC) CASE</b>															
46	CRL. M. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0
47	CRL. MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>2</b>	<b>9</b>	<b>4</b>	<b>113</b>	<b>255</b>	<b>534</b>	<b>882</b>	<b>1227</b>	<b>3028</b>